

## TRADE AGREEMENT WITH WEST GERMANY

417. **Shri M. L. Dwivedi:** (a) Will the Minister of **Commerce and Industry** be pleased to state the technical assistance which the trade agreement between India and the Federal Republic of Germany signed on the 6th November, 1952, provides for the development of Indian Industries?

(b) What is the extended list of items of import into India from West Germany in lieu of the extended list of items the import of which would be freely permitted from India into Western Germany?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The hon. Member is referred to part (a) of the Starred Question No. 448 put by Shri S. C. Samanta on the 3rd March, 1953, and my reply thereto.

(b) The Trade Arrangement does not specify items of import into India from Western Germany.

## E. C. A. F. E. WORKING PARTY ON HOUSING

418. **Shri S. C. Samanta:** (a) Will the Minister of **Works, Housing and Supply** be pleased to state what are the recommendations of the ECAFE Working Party which met in New Delhi in November, 1952 about Housing and Housing materials?

(b) Who from India were represented in the Party?

(c) Have Government taken or intend to take any steps in the matter?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) A statement is laid on the Table of the House. [See Appendix IV, annexure No. 48.]

(b) As the meeting at Delhi was of the Inter-Secretariat Working Party of the ECAFE, no country as such was represented, though senior officials of my Ministry attended some of the meetings, on invitation.

(c) The Working Party submitted its recommendations for ratification to the 9th Session of the ECAFE held at Bandung last month. Government will consider what steps, if any, that they may have to take on receipt of the recommendations of the ECAFE in the matter.

## MUTTON HIDES AND SKINS (EXPORT

419. **Shri Jhulan Sinha:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the position with regard to the export of mutton hides and skins from India during the last two years for which export figures are available; and

(b) whether there are avenues for making more profitable use of these commodities inside the country by restricting their export?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) A statement giving the information required in respect of hides and skins is placed on the Table of the House. [See Appendix IV, annexure No. 40.]

Export of mutton is not recorded separately in official statistics.

(b) Export has been restricted where it has been found necessary in the interests of indigenous industry.

## INDUSTRIAL HOUSING SCHEME

420. **Shri Vittal Rao:** Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) the total number of houses constructed under the Government of India's Industrial Housing Scheme in the States in 1952, State-wise and industry-wise;

(b) the number of houses constructed by employees' co-operatives;

(c) the total amount of subsidy and loan granted to the various States, and the amount spent by the States, and employers State-wise and industry-wise;

(d) the percentage of industrial employees who still remain without proper housing provisions; and

(e) the number of houses planned for 1953 and the amount of subsidy and loans sanctioned by the Government of India State-wise and industry-wise?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):**

(a) A statement is laid on the Table of the House. [See Appendix IV, annexure No. 50.]

(b) Nil.

(c) and (e). A statement showing the amounts of loan and subsidy sanctioned to State Governments and employers in connection with the Subsidised Industrial Housing Scheme in 1952 and 1953 (to-date) is placed on the Table of the House. [See Appendix IV, annexure

No. 51.]

No amount was spent by the State Government's and Employers upto the 31st December, 1952, 28,500 houses are proposed to be constructed during 1953-54.

(d) The information is not available, but it is well-known that there is an acute shortage of housing in industrial areas.

**EQUIPMENTS AND TECHNICAL SERVICES FOR FIVE YEAR PLAN**

**421. Dr. Amin:** Will the Minister of **Planning** be pleased to state:

(a) the total amount that Government have spent and which they propose to spend on the imports of equipments and on technical services from foreign countries out of the total sum of Rs. 2.069 crores provided for in the First Five Year Plan; and

(b) the total amount Government have spent and propose to spend on the purchase of indigenous equipments and on technical services, available in our country?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b). The required information is being collected and will be placed on the Table of the House in due course.

**DEVELOPMENT COUNCILS**

**422. Shri K. C. Sodhia:** (a) Will the Minister of **Commerce and Industry** be pleased to state what is the personnel of each of the two Development Councils so far set up?

(b) What approximate annual funds are placed at their disposal?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) A statement is laid on the Table of the House. [See Appendix IV, annexure No. 52.]

(b) Rs. 50,000.

**FILMS DIVISION AUDITORIUM**

**423. Shri Badsbah Gupta:** Will the Minister of **Information and Broadcasting** be pleased to state:

(a) the annual expenditure incurred on the Films Division Auditorium, New Delhi; and

(b) the names of the Hindi Documentary Films, if any, prepared so far?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a)—

1950-51                      Rs. 11,708/-  
1951-52                      Rs. 12,180/-

(b) Hindi is one of the languages in which documentary films are released by the Films Division. A statement showing details of the films released by the Films Division up to date is placed on the Table of the House. [See Appendix IV, annexure No. 53.]

**OUTPUT FROM GOVERNMENT COLLIERIES**

**424. Shri Jhunjhunwala:** Will the Minister of **Production** be pleased to lay on the Table of the House the figures regarding—

(i) the output of coal from Government collieries during the last three years according to different grades; and

(ii) the grade-wise despatches from these collieries to the different categories of consumers during the last three years?

**The Minister of Production (Shri K. C. Reddy):** (a) the figures are:—

	1949-50	1950-51	1951-52
Selected A	3,73,960	3,26,097	2,29,227
Selected B	...	...	2,23,064
*Grade I	22,94,803	20,61,661	23,74,818
†Grade II	2,63,913	2,19,595	3,06,887
Grade III A	...	...	16,837
Grade III B	...	...	4,838
<b>TOTAL</b>	<b>29,32,676</b>	<b>26,07,353</b>	<b>31,55,671</b>

\*Includes production from Kurasia Colliery, in Madhya Pradesh.

†Includes production from Talchar and Deulbera Collieries, in Orissa.

*Note.*—Only Coals produced in the Bengal/Bihar fields have been graded. The coal produced from Talchar and Deulbera collieries corresponds approximately to Grade II, and that from Kurasia colliery to Grade I.

(ii) Figures of grade-wise despatches to different consumers are being collected and will be laid on the Table of the House.

**TEA ESTATES**

**425. Shri M. Islamuddin:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the number of tea estates in the different States of India wholly owned by Indians and foreigners separately in the years 1948 and 1953;

(b) the number jointly owned by Indians and foreigners in the said years; and